

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/111/2016
NAME OF THE PETITIONER(S) : B. Adi Narayana Reddy & another
NAME OF THE RESPONDENT(S) : Adarsh Estates Private Limited & 5 others
UNDER SECTION : 111, 397/398, 402 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

① For. T. K. Bhusker
Keezhi Krishna
Administrative P.

Counsel for Petitioner



② M. RASMAN ATOR
for Hari Shankar Mori


Respondent



ORDER

Counsels for both the parties are present and submitted that the 1st Respondent Company is struck off and Application is pending before other Bench for restoration and prayed for time. At request, time is enlarged. Put up on **01.01.2018 at 10.30 A.M.**

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MEMBER (JUDICIAL)